NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

| | TE HEARING HELD ON 07.02.2016 AT 10.50 AM |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| No. 200444 2001 NO. 11 | , |
| COMPANY PETITION/APPLICATION NO. | CA No.134/252/HDB/2018 |
| | Section 10 to 1000 |
| NAME OF THE COMPANY | IVY Securities Private Limited |
| TAME OF THE COMPANY | 111 500 |
| NAME OF THE PETITIONER(S) | IVY Securities Private Limited |
| NAME OF THE PETITIONER(S) | TV I Securities I IIvate Elimited |
| | D : 1 Commanies Hydewahad |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| | |
| UNDER SECTION | 252 |
| | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| NARESH KUMARIANGAM | Advocate | 9000 666072 | fit |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Heard Mr.Naresh Kumar Sangam Learned counsel for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 4 weeks.

Post the case on 04th April 2018.

Member (T)

Member (J)

Ramu